

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No.491/18323-18349/F.1(3)/Gaz/19 dated 21.02.2019, the following Judicial Officers are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in Column No. 1, with immediate effect :-

S.No	Name of Judicial Officer (Column No.1)	1st Link Judicial Officer	2nd Link Judicial Officer
1	Sh. Prashant Kumar ADJ-01 (Central)	Sh. Sunil Beniwal ADJ-02	Sh. Rakesh Kumar-III PO-MACT-02
2	Sh. Manish Yadhuvanshi ADJ-11 (Central)	Sh. Sanjeev Kumar-I ADJ-12 (Central)	Sh. Prashant Kumar ADJ-01 (Central)
3	Sh. Sanjeev Kumar-I ADJ-12 (Central)	Sh. Prashant Kumar ADJ-01 (Central)	Sh. Sunil Beniwal ADJ-02

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

Delhi

22 APR 2019

No. 1009/38073-090 /F.1(3)/Gaz/19 Dated

Copy forwarded for information & necessary action to :-

Sub:-Link ADJs (Central)

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Barkha Gupta, Judge, Family Court, North, Rohini, Delhi.
4. The AO(J)/In-charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. For uploading on LAYERS.

Talwant Singh
District & Sessions Judge (HQs)
Delhi